

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

54. CA/82(MB)2021 CP/92(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.01.2023**.

NAME OF THE PARTIES: Anupam Mittal
Vs
People Interactive (India) Private Limited

SECTION: 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
07.03.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
SH. KULDIP KUMAR KAREER,
Member(Judicial)

/NT/